

CITY CIVIL AND SESSIONS COURT, BORIVALI DIVISION,
DINDOSHI

OFFICE ORDER NO. 05 OF 2021

- Ref.: 1) Hon'ble High Court, Bombay, Circular dt. 16.04.2021.
2) Office order No. 105/2021 dt. 10.04.2021 of Main Branch.

In continuation of Dindoshi Office Order No. 04 of 2021 dated 04.06.2021 I, S. S. Sawant, 1st Addl. Principal Judge, City Civil & Sessions Court, Borivali Division, Dindoshi, DO HEREBY make the arrangement of Courts at Dindoshi branch as per Hon'ble High Court, Bombay, Circular dated 16.04.2021, for 14.06.2021, as annexed herewith.

City Civil and Sessions Court,)
Dindoshi)
Date : 11.06.2021)

S.S. Sawant
11/6/21
(Smt. S. S. Sawant)
1st Addl. Principal Judge

Copy forwarded with Compliments for information to:-

1. The Hon'ble Principal Judge Shri. S. B. Agrawal, and H. H. The 2nd Addl. Principal Judge, Shri. A. T. Wankhede.
- 2) All the Hon'ble Judges of City Civil & Sessions Court at Dindoshi.

S.S. Sawant
11/6/21
(Smt. S. S. Sawant)
1st Addl. Principal Judge

Copy to :

- 1) The Registrar, City Civil & Sessions Court, Gr. Bombay.
- 2) Addl. Registrar (Sessions) at Dindoshi.
- 3) All Class-I, Class-II and Class-III Officers at Dindoshi.
- 4) Bar Association at Dindoshi.
- 5) G.P./P.P. Office at Dindoshi.
- 6) Liason Office at Dindoshi.
- 7) Office Order file.

K.R. Desai
11/6/2021
(K. R. Desai)
Addl. Registrar

Annexure - I

Arrangement of Dindoshi Courts as per Hon'ble High Court Bombay Circular dt. 16.04.2021 for Monday 14.06.2021 (Court timing 11.00 a.m. to 01.30 p.m.) (Office hours from 10.30 a.m. to 02.00 p.m.)

14.06.2021
HHJ Shri. A. Z. Khan (C. R. 02) Holding Charge of C. R. No. 3
HHJ Shri. H.B.Gaikwad (C. R. 04) Holding Admin Charge and Charge of C. R. No. 01
HHJ Shri. M. I. Lokwani (C. R. 06) Holding Charge of C. R. No. 05
HHJ Shri. S. S. Oza (C. R. 08) Holding Charge of C. R. No. 07
HHJ Shri. D. B. Mane (C. R. 16) Holding Charge of C. R. No. 14
HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No 09
HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12
HHJ Shri. D. D. Khoche (C. R. 13) Holding Charge of C. R. No. 15

Date : 11.06.2021



(Smt.S. S. Sawant)
1st Addl. Principal Judge,
City Civil and Sessions Court,
Dindoshi.